



National Company Law Tribunal  
Allahabad Bench  
Allahabad

26 (ND)/2015

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.12.2016.

NAME OF THE COMPANY: M/s Wincon Engineers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397-398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	Monica Nanda S.S. Pandey B.H.	Company Secretary	Respondent	
2.	Vivek Saran	Advocate	Retirancy	

Order dated 23.12.2016

CP No. 26(ND)/2015 M/s Wincon Engineers Pvt. Ltd. &

Ors.

Rejoinder is not filed. Time is refused. Pleadings are  
completed. List for final hearing on 25.01.2017.

List on 25.01.2017.

  
SH.V.S.R. AVADHANI (Judicial Member)

  
SH. H.P. CHATURVEDI (Judicial Member)

Dated 23.12.2016